

THE ORISSA APPROPRIATION ACT, 2005

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Particulars	Revenue	Capital	Total
Expenditure relating to the Orissa Legislative Assembly	10,58,75,000	15,70,000	10,74,45,000
Expenditure relating to the Food Supplies and Consumer Welfare Department	61,36,16,000	42,000	61,36,58,000
Expenditure relating to the School and Mass Education Department	1841,29,05,000	1,01,000	1841,30,06,000
Expenditure relating to the Scheduled Tribes and Scheduled Castes Development Department and Minorities and other Backward Classes Development Department	361,68,91,000	5,48,65,000	367,17,56,000
Expenditure relating to the Health and Family Welfare Department	688,72,56,000	7,50,000	696,22,56,000
Expenditure relating to the Panchayats and Urban Development Department	358,73,87,000	73,00,000	366,03,87,000
Expenditure relating to the Employment and Labour Department	25,90,70,000		25,90,70,000

***THE ORISSA APPROPRIATION ACT, 2005**

(ORISSA ACT 5 OF 2005)

[Received the assent of the Governor on the 1st April, 2005, first published in an Extraordinary issue of the *Orissa Gazette*, dated the 5th April, 2005 (NO. 563)]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN FURTHER SUMS FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ORISSA FOR THE SERVICES OF THE FINANCIAL YEAR 2005-2006.

BE it enacted by the Legislature of the State of Orissa in the Fifty-sixth Year of the Republic of India as follows:—

1. This Act may be called the Orissa Appropriation Act, 2005.

2. From and out of the Consolidated Fund of the State of Orissa there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of nineteen thousand twelve crores, seventy lakhs and ninety-one thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2005-2006 in respect of the services and purposes specified in column 2 of the Schedule.

Short title.
Issue of
Rs. 19012,70,
91,000
out of the
Consolidated
Fund of the
State of
Orissa for the
financial year
2005-2006.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Orissa by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year.

Appropriation.

*For the Bill, see *Orissa Gazette*, Extraordinary, dated the 30th March, 2005 (No. 533)

THE SCHEDULE

(See Sections 2 and 3)

1	2	3	Sums not exceeding		Total
			Voted by the Assembly	Charged on the Consolidated Fund	
No. of Vote	Services and purposes		Rs.	Rs.	Rs.
1.	Expenditure relating to the Home Department.	Revenue	510,75,05,000	10,36,31,000	521,11,36,000
		Capital	62,59,55,000	..	62,59,55,000
2.	Expenditure relating to the General Administration Department.	Revenue	23,95,49,000	2,71,00,000	26,66,49,000
		Capital	5,64,36,000	..	5,64,36,000
3.	Expenditure relating to the Revenue Department.	Revenue	978,73,01,000	1,000	978,73,02,000
		Capital	20,00,000	..	20,00,000
4.	Expenditure relating to the Law Department.	Revenue	42,55,35,000	..	42,55,35,000
		Capital	43,37,000	..	43,37,000
5.	Expenditure relating to the Finance Department.	Revenue	1878,67,31,000	90,00,61,000	1968,67,92,000
		Capital	88,57,00,000	..	88,57,00,000
6.	Expenditure relating to the Commerce Department.	Revenue	25,01,43,000	30,000	25,01,73,000
		Capital	1,94,16,000	..	1,94,16,000
7.	Expenditure relating to the Works Department.	Revenue	271,07,71,000	91,35,000	271,99,06,000
		Capital	203,00,07,000	50,00,000	203,50,07,000
8.	Expenditure relating to the Orissa Legislative Assembly.	Revenue	10,58,75,000	15,70,000	10,74,45,000
		Capital
9.	Expenditure relating to the Food Supplies and Consumer Welfare Department.	Revenue	61,26,16,000	..	61,26,16,000
		Capital	42,000	..	42,000
10.	Expenditure relating to the School and Mass Education Department.	Revenue	1841,29,06,000	2,50,000	1841,31,56,000
		Capital	1,01,000	..	1,01,000
11.	Expenditure relating to the Scheduled Tribes and Scheduled Castes Development Department and Minorities and other Backward Classes Development Department.	Revenue	361,08,91,000	..	361,08,91,000
		Capital	5,40,65,000	..	5,40,65,000
12.	Expenditure relating to the Health and Family Welfare Department.	Revenue	688,72,56,000	1,50,000	688,74,06,000
		Capital	55,42,46,000	..	55,42,46,000
13.	Expenditure relating to the Housing and Urban Development Department.	Revenue	358,73,87,000	73,00,000	359,46,87,000
		Capital	68,16,14,000	..	68,16,14,000
14.	Expenditure relating to the Labour and Employment Department.	Revenue	25,90,70,000	..	25,90,70,000
		Capital

1 No. of Vote	2 Services and purposes	3 Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
15.	Expenditure relating to the Sports and Youth Services Department.	Revenue 6,04,12,000	..	6,04,12,000
16.	Expenditure relating to the Planning and Co-ordination Department.	Revenue 309,53,32,000	..	309,53,32,000
17.	Expenditure relating to the Panchayati Raj Department.	Revenue 428,04,97,000	1,000	428,04,98,000
18.	Expenditure relating to the Public Grievances and Pension Administration Department.	Revenue 72,62,000	..	72,62,000
19.	Expenditure relating to the Industries Department.	Revenue 70,29,37,000 Capital 14,06,000	..	70,29,37,000 14,06,000
20.	Expenditure relating to the Water Resources Department.	Revenue 215,31,56,000 Capital 336,03,67,000	24,17,000 1,46,58,000	215,55,73,000 337,50,25,000
21.	Expenditure relating to the Transport Department.	Revenue 13,60,21,000	2,50,000	13,62,71,000
22.	Expenditure relating to the Forest and Environment Department.	Revenue 120,76,34,000 Capital 115,89,82,000	..	120,76,34,000 115,89,82,000
23.	Expenditure relating to the Agriculture Department.	Revenue 349,10,35,000 Capital 43,000	1,26,000	349,11,61,000 43,000
24.	Expenditure relating to the Steel and Mines Department.	Revenue 13,89,11,000 Capital 10,01,000	..	13,89,11,000 10,01,000
25.	Expenditure relating to the Information and Public Relations Department.	Revenue 11,90,87,000	..	11,90,87,000
26.	Expenditure relating to the Excise Department.	Revenue 14,32,75,000	..	14,32,75,000
27.	Expenditure relating to the Science & Technology Department.	Revenue 8,57,74,000	..	8,57,74,000
28.	Expenditure relating to the Rural Development Department.	Revenue 273,10,23,000 Capital 80,51,71,000	5,00,000 10,00,000	273,15,23,000 80,61,71,000
29.	Expenditure relating to the Parliamentary Affairs Department.	Revenue 7,04,61,000	2,43,02,000	9,47,63,000
30.	Expenditure relating to the Energy Department.	Revenue 38,99,44,000 Capital 30,13,00,000	1,74,08,000	40,73,52,000 30,13,00,000
31.	Expenditure relating to the Textile & Handloom Department.	Revenue 48,78,39,000 Capital 1,000	..	48,78,39,000 1,000

1 No. of Vote	2 Services and purposes	3 Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
32.	Expenditure relating to the Tourism and Culture Department.	Revenue 17,62,36,000 Capital 6,72,64,000	..	17,62,36,000 6,72,64,000
33.	Expenditure relating to the Fisheries and Animal Resources Development Department.	Revenue 120,51,78,000 Capital 3,89,77,000	..	120,51,78,000 3,89,77,000
34.	Expenditure relating to the Co-operation Department.	Revenue 39,36,85,000 Capital 11,99,59,000	..	39,36,85,000 11,99,59,000
35.	Expenditure relating to the Public Enterprises Department.	Revenue 70,70,87,000	..	70,70,87,000
36.	Expenditure relating to the Women and Child Development Department.	Revenue 493,85,24,000	50,000	493,85,24,000
37.	Expenditure relating to the Information Technology Department.	Revenue 20,75,16,000	..	20,75,16,000
38.	Expenditure relating to the Higher Education Department.	Revenue 307,42,73,000 Capital 1,20,02,000	1,00,000 ..	307,43,73,000 1,20,02,000
	Appropriation for Reduction or Avoidance of Debt.	Revenue ..	270,07,24,000	270,07,24,000
	Interest Payment	Revenue ..	3715,08,00,000	3715,08,00,000
	Internal Debt. of the State Government.	Capital ..	2469,30,00,000	2469,30,00,000
	Loans and Advances from the Central Government	Capital ..	1290,05,00,000	1290,05,00,000
Total ..	Revenue Account ..	10078,66,35,000	4094,59,06,000	14173,25,41,000
	Capital Account ..	1078,03,92,000	3761,41,58,000	4839,45,50,000
	GRAND TOTAL ..	11156,70,27,000	7856,00,64,000	19012,70,91,000